

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 8/2010

Date: 16.08.2011

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Revision of transmission tariff due to additional capital expenditure incurred during 2008-09 for Up-gradation of transfer capacity of Talcher-Kolar HVDC Bi-pole from 1.8.2007 to 31.3.2009 in Southern Region

Sir,

Please refer to your application mentioned above. In this connection, I request you to furnish further details of balance/ retention payment under the heads "sub-station" and "building", on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 29.8.2011.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

Sd-
(P.K.Sinha)
Assistant Chief (Legal)